

S. No.	Name
273.	Shri D. Gainda Tamat
274.	Shri Parasmani Prodhan
275.	Shri Gaya Prasad Chaudhary
276.	Shri Tanuk Lal Yadav
277.	Shri Latan Sukla
278.	Shri Singh Bhanwar Singh
279.	Shri Raja Thakur
280.	Shri Shyamnarayanan Tiwari
281.	Interview with F. F. Sone one Nepali
282.	Shri Garib Das
283.	Shri Sonelal Bhagat
284.	Shri Rati Lal Mishra
285.	Shri Kusheshwar Jha
286.	Shri Chandrika Mishra
287.	Shri Jatan Ali Mastan
288.	Janab Abdul Rehman Saheb
289.	Shri Uttarmrao Patil
290.	Shri Sita Ram Govind alias Bhaos Saheb Ranade
291.	Shri Kriti Narayan Sharma
292.	Shri Madan Mohan Singh
293.	Major Abid Hassan Safarani
294.	Karamvir Nabin Chandra Bordoioi
295.	Shri Vijaya Narain Sinha
296.	Sardar Kultar Singh
297.	Shrimati Durga Bhabi
298.	Shri Yashpal
299.	Shri Manmath Nath Gupta
300.	Shri Habibur Rehman

### Rohtas Industries of Sahu Jain Group

3383. PROF. NIRMALA KUMARI SHAKTAWAT: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether he is aware of the fact that Rohtas Industries Ltd., a multiproduct Company belonging to 1205 L.S.—6.

Sabu Jain Group, has been continuously running into losses and has not paid any dividend to its shareholders for the past over 12 years;

(b) whether the production of paper board, cement, clinker etc., has been showing a downward trend year after year, alongwith its net worth;

(c) if so, what is the extent of loss of revenue to the exchequer, workers and thousands of poor shareholders; and

(d) whether Government propose to investigate into the affairs of the Company?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS: (SHRI P. SHIV SHANKAR) (a). A Statement showing the profit/loss made by the company during the last 12 years is enclosed as Annexure I. During these 12 years, the company declared dividend only once for the year 1974-75 when it declared a dividend of 6 per cent to its equity shareholders.

(b) A statement showing the figures of production of paper board, cement, clinker etc. and the net worth during the past 5 years as disclosed in the Directors' report attached to the audited accounts of the company is enclosed as Annexure II.

(c) This Department has not made any estimate of the loss of revenue, to the exchequer, workers and shareholders as a result of the fluctuations in production.

(d) An inspection under Section 209A of the Companies Act, 1956 of the books of accounts of the company was conducted in May 1979. The matters arising out of the inspection report are being taken up with the company.

## Statement

profit/loss made by Rohtas Industries Ltd. for the period 1967-68 to 1978-79

(Rs. in lakhs)

Sl. No.	Year	Net Profit	Net Loss
1	2	3	4
1.	1967-68	..	15.97
2.	1968-69	..	30.86
3.	1969-70	136.89	..
4.	1970-71	46.60	..

1	2	3	4
5.	1971-72	..	52.91
6.	1973-74	33.68	..
7.	1974-75	156.12	..
8.	1974-75	399.16	..
9.	1975-76	36.25	..
10.	1976-77	..	78.82
11.	1977-78	..	135.45
12.	1978-79	..	215.75

## Statement

Figures of production of various categories of goods and the net worth of M/s Rohtas Industries Ltd. for a period of 5 years ended on 31st March, 1979

(Production in tonnes)

Sl. No.	Year	Paper and Boards	Cement	Clinker	Asbestos Cement Products	Vanaspatti	Caustic-Soda	Net worth (in lakhs of Rs.)
1.	1974-75-	59,224	169,542	1,53,845	26,090	19,848	5,971	1,209.73
2.	1975-76-	49,510	2,05,500	2,02,600	31,019	25,491	4,775	1,245.95
3.	1976-77-	51,283	2,42,150	1,94,800	26,874	27,398	3,989	1,082.05
4.	1977-78-	50,947	3,30,721*	2,86,690*	26,663	28,240	3,592	946.60
5.	1978-79-	55,152	2,59,000	2,40,900	21,211	33,980	3,694	730.85

\*This includes production for July, 1977 to M. d. 1977 of Concrete Asbesto Cement Ltd., taken over by the Company during the year.

NOTE:—The net worth has been calculated on the basis of figures disclosed in the Balance Sheet without taking into account the arrears of depreciation and liabilities not provided for as disclosed in the notes forming part of the Accounts.

अकाशवाणी के आर्टिस्टों के लिए पदोन्नति के प्रबन्ध

3384. श्री रामायण राय : क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि अकाशवाणी में स्टाफ आर्टिस्टों के काडर में पदोन्नति के प्रबन्ध बहुत ही कम हैं ;

(ख) यदि हां, तो क्या प्रोडक्शन काडर में आर्टिस्टों को, जो कि अपने आर्ट में विशेषज्ञ हैं, पदोन्नति नहीं दी जाती

(ग) क्या यह भी सच है कि सरकार प्रोड्यूसरों को चयन ग्रेड देने तथा उन्हें सीनियर प्रोड्यूसरों और डिप्टी चीफ प्रोड्यूसरों के पदों पर पदोन्नति देने के बारे में एक प्रस्ताव पर विचार कर रही है ; और

(घ) यदि हां, तो योजना का ब्यौरा क्या है और उसे कब तक क्रियान्वित किए जाने की सम्भावना है तथा उससे तुरन्त कितने प्रोड्यूसरों को लाभ होगा ?

सूचना और प्रसारण मंत्रालय में राज्य मंत्री (श्रीमती राम दुलारी सिन्हा) : (क) जी, हां ।